



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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(DES - III SECTION)**MINUTES OF THE NORMS COMMITTEE- III****MEETING No.** NC/3/MEET/Dec/202324/18**DATED:** 29/12/2023Please Note

- I. For information of exporters, Norms Committee - III handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 29, 30 .Communications in respect of cases/pertaining to NC- III may be sent to email address: nc3.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/3/MEET/Dec/202324/18 dated 29/12/2023 of Norms Committee - III for the year 2023-24 was held on 29/12/2023 under the Chairmanship of Rajiv Soni ,Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	UTTAM SARKAR,Assistant Section Officer	DGFT(HQ)
2	Raman Kumar,Deputy DGFT	DGFT(HQ)
3	NAND Lal,Technical Consultant	DPIIT
4	SHAISH KUMAR,Technical Consultant	DGFT
5	DINESHNARAIN MATHUR,Technical Consultant	DGFT
6	Nand Lal,Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/3/MEET/Dec/202324/18
Case Status	Case Deferred
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM REVIW00004154AM23
RA File Number	039404000526 AM20
Licence No and Date	0310832396/23/10/2019
Norms Committee Decision: Shri Manuel Nazareth, GM and Shri Versing Shinde, Plant Head of the firm had attended the Personal Hearing and explained the case. The Committee heard the explanation of Representatives of the firm and after due deliberation, the committee directed to the firm to appear again before Norms Committee within one month with all relevant documents, so that a decision could be taken.	

Case No.	2 / NC/3/MEET/Dec/202324/18										
Case Status	Case Approved										
Party Name	LACTOSE (INDIA) LIMITED										
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023										
HQ File Number	HQRNORM REVIW00002116AM23										
RA File Number	039504001033 AM20										
Licence No and Date	0310834414/23/01/2020										
Norms Committee Decision:											
Shri Atul Maheshwari, MD and Shri Ramachandran Menon, Manager(Exim) of the firm had attended the Personal Hearing and explained firm’s case. The Committee heard the explanation of Representative of the firm and after due deliberation the committee has considered for fixation of ad-hoc norms on the basis of information provided by the firm, it was decided to fix ad-hoc norms as under, or as applied whichever is lower: -											
<table><tr><th>Export Product</th><th>Qty.</th><th>Sl. No.</th><th>Import Items</th><th>Qty. allowed</th></tr><tr><td>LACTULOSE CONCENTRATE USP/EP/LACTULOSE SOLUTION USP/EP/LACTULOSE FOOD GRADE (Assy not less than 95%)</td><td>1 kg.</td><td>1</td><td>Food Grade Lactose/ Edible Grade Lactose/ Refined Edible Grade lactose / lactose Monohydrate BP/EP/USP-NF</td><td>1.00 kg.</td></tr></table>		Export Product	Qty.	Sl. No.	Import Items	Qty. allowed	LACTULOSE CONCENTRATE USP/EP/LACTULOSE SOLUTION USP/EP/LACTULOSE FOOD GRADE (Assy not less than 95%)	1 kg.	1	Food Grade Lactose/ Edible Grade Lactose/ Refined Edible Grade lactose / lactose Monohydrate BP/EP/USP-NF	1.00 kg.
Export Product	Qty.	Sl. No.	Import Items	Qty. allowed							
LACTULOSE CONCENTRATE USP/EP/LACTULOSE SOLUTION USP/EP/LACTULOSE FOOD GRADE (Assy not less than 95%)	1 kg.	1	Food Grade Lactose/ Edible Grade Lactose/ Refined Edible Grade lactose / lactose Monohydrate BP/EP/USP-NF	1.00 kg.							
RA concerned may take further necessary action as per above decision of Norms Committee.											

Case No.	3 / NC/3/MEET/Dec/202324/18
Case Status	Case Deferred
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM REVIW00004153AM23
RA File Number	039404000571 AM21
Licence No and Date	0310839148/27/10/2020
Norms Committee Decision: Shri Manuel Nazareth, GM and Shri Versing Shinde, Plant Head of the firm had attended the Personal Hearing and explained the case. The Committee heard the explanation of Representatives of the firm and after due deliberation, the committee directed to the firm to appear again before Norms Committee within one month with all relevant documents, so that a decision could be taken.	

Case No.	4 / NC/3/MEET/Dec/202324/18
Case Status	Case Deferred
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM REVIW00001514AM23
RA File Number	03AA04011100 AM22
Licence No and Date	0311003600/06/05/2021
Norms Committee Decision: Shri Manuel Nazareth, GM and Shri Versing Shinde, Plant Head of the firm had attended the Personal Hearing and explained the case. The Committee heard the explanation of Representatives of the firm and after due deliberation, the committee directed to the firm to appear again before Norms Committee within one month with all relevant documents, so that a decision could be taken.	

Case No.	5 / NC/3/MEET/Dec/202324/18
Case Status	Case Deferred
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00255868AM22
RA File Number	03AA040112749 AM22
Licence No and Date	0311008637/17/11/2021
Norms Committee Decision: Shri Manuel Nazareth, GM and Shri Versing Shinde, Plant Head of the firm had attended the Personal Hearing and explained the case. The Committee heard the explanation of Representatives of the firm and after due deliberation, the committee directed to the firm to appear again before Norms Committee within one month with all relevant documents, so that a	

decision could be taken.

Case No.	6 / NC/3/MEET/Dec/202324/18
Case Status	Case Deferred
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00276162AM22
RA File Number	03AA040123869 AM22
Licence No and Date	0311009212/06/12/2021
Norms Committee Decision: Shri Manuel Nazareth, GM and Shri Versing Shinde, Plant Head of the firm had attended the Personal Hearing and explained the case. The Committee heard the explanation of Representatives of the firm and after due deliberation, the committee directed to the firm to appear again before Norms Committee within one month with all relevant documents, so that a decision could be taken.	

Case No.	7 / NC/3/MEET/Dec/202324/18
Case Status	Case Deferred
Party Name	ALEMBIC PHARMACEUTICALS LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00380949AM22
RA File Number	34AX04000157 AM22
Licence No and Date	3411001935/09/03/2022
Norms Committee Decision: Shri Saibal Mukherjee, GM and others of the firm had attended the Personal Hearing and explained the case. The Committee heard the explanation of Representatives of the firm and after due deliberation, the committee has advised the firm to check the wastage claimed for export product Azithromycin Monohydrate and Azithromycin Dihydrate and produced the relevant document as discussed in the personal hearing.	

Case No.	8 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00004291AM24
RA File Number	03AX04001312 AM24
Licence No and Date	0311025237/07/07/2023
Norms Committee Decision:	

The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to **reject** the application of the firm.

Case No.	9 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00004296AM24
RA File Number	03AX04001358 AM24
Licence No and Date	0311025245/10/07/2023
Norms Committee Decision:	
The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to reject the application of the firm.	

Case No.	10 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00004405AM24
RA File Number	03AX04001674 AM24
Licence No and Date	0311025364/13/07/2023
Norms Committee Decision:	
The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to reject the application of the firm.	

Case No.	11 / NC/3/MEET/Dec/202324/18
Case Status	Case Deferred
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00004589AM24
RA File Number	03AX04001845 AM24
Licence No and Date	0311025665/24/07/2023
Norms Committee Decision:	

Shri Manuel Nazareth, GM and Shri Versing Shinde, Plant Head of the firm had attended the Personal Hearing and explained the case. The Committee heard the explanation of Representatives of the firm and after due deliberation, the committee directed to the firm to appear again before Norms Committee within one month with all relevant documents, so that a decision could be taken.

Case No.	12 / NC/3/MEET/Dec/202324/18
Case Status	Case Deferred
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00004638AM24
RA File Number	03AX04001847 AM24
Licence No and Date	0311025741/25/07/2023
Norms Committee Decision:	
Shri Manuel Nazareth, GM and Shri Versing Shinde, Plant Head of the firm had attended the Personal Hearing and explained firm's case. The Committee heard the explanation of Representatives of the firm and after personal hearing the committee has directed to the firm to appear again within one month before Norms Committee with all relevant documents, so that a decision could be taken.	

Case No.	13 / NC/3/MEET/Dec/202324/18
Case Status	Case Deferred
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00004639AM24
RA File Number	03AX04001846 AM24
Licence No and Date	0311025742/25/07/2023
Norms Committee Decision:	
Shri Manuel Nazareth, GM and Shri Versing Shinde, Plant Head of the firm had attended the Personal Hearing and explained the case. The Committee heard the explanation of Representatives of the firm and after due deliberation, the committee directed to the firm to appear again before Norms Committee within one month with all relevant documents, so that a decision could be taken.	

Case No.	14 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00004821AM24
RA File Number	03AX04001994 AM24
Licence No and Date	0311025993/03/08/2023

Norms Committee Decision:

The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to **reject** the application of the firm.

Case No.	15 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00004817AM24
RA File Number	03AX04002007 AM24
Licence No and Date	0311025988/03/08/2023

Norms Committee Decision:

The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to **reject** the application of the firm.

Case No.	16 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00004819AM24
RA File Number	03AX04001998 AM24
Licence No and Date	0311025990/03/08/2023

Norms Committee Decision:

The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to **reject** the application of the firm.

Case No.	17 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00004820AM24
RA File Number	03AX04001995 AM24
Licence No and Date	0311025992/03/08/2023

Norms Committee Decision:

The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to **reject** the application of the firm.

Case No.	18 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00004853AM24
RA File Number	03AX04002010 AM24
Licence No and Date	0311026025/04/08/2023
Norms Committee Decision:	
The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to reject the application of the firm.	

Case No.	19 / NC/3/MEET/Dec/202324/18
Case Status	Case Deferred
Party Name	BLUE JET HEALTHCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005070AM24
RA File Number	03AX04002091 AM24
Licence No and Date	0311026346/16/08/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and it has been observed the firm could not attend the PH and requested vide e-mail dated 22/12/2023 to give one more opportunity to attend Personal Hearing. Therefore, the committee has decided to grant the permission for again Personal Hearing with relevant documents/information.	

Case No.	20 / NC/3/MEET/Dec/202324/18
Case Status	Case Deferred
Party Name	BLUE JET HEALTHCARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005094AM24
RA File Number	03AX04002037 AM24
Licence No and Date	0311026386/17/08/2023
Norms Committee Decision:	

The Committee considered the case as per agenda and it has been observed the firm could not attend the PH and requested vide e-mail dated 22/12/2023 to give one more opportunity to attend Personal Hearing. Therefore, the committee has decided to grant the permission for again **Personal Hearing** with relevant documents/information.

Case No.	21 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005117AM24
RA File Number	03AX04002230 AM24
Licence No and Date	0311026435/18/08/2023
Norms Committee Decision:	
The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to reject the application of the firm.	

Case No.	22 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005116AM24
RA File Number	03AX04002228 AM24
Licence No and Date	0311026434/18/08/2023
Norms Committee Decision:	
The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to reject the application of the firm.	

Case No.	23 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005113AM24
RA File Number	03AX04002231 AM24
Licence No and Date	0311026428/18/08/2023
Norms Committee Decision:	

The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to **reject** the application of the firm.

Case No.	24 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005112AM24
RA File Number	03AX04002227 AM24
Licence No and Date	0311026426/18/08/2023
Norms Committee Decision:	
The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to reject the application of the firm.	

Case No.	25 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005111AM24
RA File Number	03AX04002232 AM24
Licence No and Date	0311026425/18/08/2023
Norms Committee Decision:	
The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to reject the application of the firm.	

Case No.	26 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005436AM24
RA File Number	03AX04002492 AM24
Licence No and Date	0311026871/04/09/2023
Norms Committee Decision:	

The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to **reject** the application of the firm.

Case No.	27 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005511AM24
RA File Number	03AX04002484 AM24
Licence No and Date	0311026946/08/09/2023
Norms Committee Decision:	
The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to reject the application of the firm.	

Case No.	28 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005512AM24
RA File Number	03AX04002489 AM24
Licence No and Date	0311026947/08/09/2023
Norms Committee Decision:	
The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to reject the application of the firm.	

Case No.	29 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005513AM24
RA File Number	03AX04002479 AM24
Licence No and Date	0311026948/08/09/2023
Norms Committee Decision:	

The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to **reject** the application of the firm.

Case No.	30 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005519AM24
RA File Number	03AX04002482 AM24
Licence No and Date	0311026954/08/09/2023
Norms Committee Decision:	
The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to reject the application of the firm.	

Case No.	31 / NC/3/MEET/Dec/202324/18
Case Status	Case Rejected
Party Name	REMEDIUM LIFECARE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005522AM24
RA File Number	03AX04002483 AM24
Licence No and Date	0311026957/08/09/2023
Norms Committee Decision:	
The Committee considered the request of firm for fixation of ad-hoc norms and it was observed that the firm had neither attended the Personal Hearing nor intimated to Committee. Hence, it was decided to reject the application of the firm.	

Case No.	32 / NC/3/MEET/Dec/202324/18
Case Status	Case Deferred
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005597AM24
RA File Number	03AX04002632 AM24
Licence No and Date	0311027028/12/09/2023
Norms Committee Decision:	

Shri Manuel Nazareth, GM and Shri Versing Shinde, Plant Head of the firm had attended the Personal Hearing and explained the case. The Committee heard the explanation of Representatives of the firm and after due deliberation, the committee directed to the firm to appear again before Norms Committee within one month with all relevant documents, so that a decision could be taken.

Case No.	33 / NC/3/MEET/Dec/202324/18
Case Status	Case Deferred
Party Name	ASHISH LIFE SCIENCE PRIVATE LIMITED
Meeting Number and Date	NC/ 3/ MEET/ Dec/ 202324/ 18 and 29/12/2023
HQ File Number	HQRNORM APPLY 00005698AM24
RA File Number	03AX04002741 AM24
Licence No and Date	0311027160/15/09/2023
Norms Committee Decision: Shri Manuel Nazareth, GM and Shri Versing Shinde, Plant Head of the firm had attended the Personal Hearing and explained the case. The Committee heard the explanation of Representatives of the firm and after due deliberation, the committee directed to the firm to appear again before Norms Committee within one month with all relevant documents, so that a decision could be taken.	